

ITEM NO.50

COURT NO.10

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23240/2015

(Arising out of impugned final judgment and order dated 20-01-2015 in RSA No. 5336/2009 passed by the High Court Of Karnataka Circuit Bench At Dharwad)

MAHAVIR PARISHAPPA KHEMALAPURE

Petitioner(s)

VERSUS

GURASIDDAPPA MALLAPPA KILILI & ORS.

Respondent(s)

WITH

SLP(C) No. 12731/2016 (IV-A)

Date : 09-04-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Shailesh Madiyal, AOR

Mr. Anand Sanjay M. Nuli, Adv.  
Mr. Dharm Singh, Adv.  
Mr. Harish, Adv.  
Mr. Farooq, Adv.  
M/S. Nuli & Nuli, AOR

For Respondent(s) Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following  
O R D E R  
As prayed, list after two weeks.

(NEELAM GULATI)  
COURT MASTER (SH)

(JAGDISH CHANDER)  
BRANCH OFFICER